



बौद्धिक संपदा

भारत

एकस्व / अभिकल्प / व्यापार चिह्न  
भौगोलिक उपदर्शन / कॉपीराइट  
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INDIA  
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GOVERNMENT OF INDIA

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Office of The Controller General

Patents, Designs & Trade Marks

वाणिज्य और उद्योग मंत्रालय

Ministry of Commerce & Industry

उद्योग संवर्धन और आंतरिक व्यापार विभाग

Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन

BOUDDHIK SAMPADA BHAWAN

प्लॉट न 32/ Plot No. 32

सेक्टर 14/ Sector 14

द्वारका/ Dwarka भारत / India

दूरभाष / Tel : +911125300205

ई-मेल / E-Mail : [cgoffice.in@gov.in](mailto:cgoffice.in@gov.in)

वेबसाइट / Website:

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## Office Order

Upon consideration of the request, Sh. Shailendra Kumar, Assistant Examiner of Trade Marks, GI & Copyright, presently posted at TMR Chennai, is hereby transferred to TMR Delhi with immediate effect. He shall report to the Head of Office, Trade Marks Registry, Delhi, and shall carry out the work assigned to him by the office. This transfer is on his own request.

This issues with the approval of the competent authority

(Vickey Kumar)

Director

Administration and Establishment

O/o CGPDTM

To,

Officer concerned through Head of Office, TMR, Chennai

Copy to:

1. Head of office TMR Delhi
2. Office Copy
3. Personal File
4. Pay and Accounts Office